GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA STARRED QUESTION NO. 93* TO BE ANSWERED ON 04.12.2024

INTEGRATED CHILD PROTECTION SCHEME (ICPS)

*93. SMT. MAUSAM B NOOR:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of funds allocated under the Integrated Child Protection Scheme (ICPS) during the last three years, year-wise, State-wise;
- (b) the number of children benefited under the ICPS during the said period especially in the State of West Bengal, district-wise, year-wise;
- (c) whether Government has conducted any assessment regarding the effectiveness of ICPS in providing a safe and protective environment for children, if so, the details thereof and if not, the reasons therefor; and
- (d) whether any initiative has been undertaken to strengthen the implementation of ICPS and address the challenges faced in its execution, if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI ANNPURNA DEVI)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO.93 FOR ANSWER ON 04.12.2024 RAISED BY SMT. MAUSAM B NOOR REGARDING INTEGRATED CHILD PROTECTION SCHEME (ICPS)

(a): The Ministry of Women and Child Development is administering The Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act, 2015) which is the primary legislation for ensuring the safety, care, security, dignity and well-being of children. Under this, the Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme namely 'Mission Vatsalya' (erstwhile Integrated Child Protection Services (ICPS) Scheme) to support the State Governments and Union Territories to deliver appropriate services for Children in Need of Care and Protection (CNCP) as well as Children in Conflict with Law (CCL).

During the last three years' period, State-wise and year-wise details of funds released under the Mission Vatsalya Scheme are at **Annexure-I**.

(b): The State-wise number of children benefited under the Mission Vatsalya Scheme during the last three years' period including the State of West Bengal is at **Annexure-II**. The district-wise information regarding children benefitted under Mission Vatsalya Scheme is not maintained centrally.

(c): National Institution for Transforming India (NITI) Aayog in 2020 conducted an evaluation study for all Schemes of the Ministry of Women and Child Development (WCD) including the erstwhile Integrated Child Protection Services (ICPS) Scheme. The Study captured the broader canvas of effectiveness, efficiency, impact etc. of the schemes of the Ministry. It was conducted across 12 States/UTs.

The findings of the Study, *inter-alia*, mention that the (erstwhile) ICPS scheme was being implemented in accordance with the provisions envisaged under the JJ Act, 2015 and contributed for improvement in the delivery of the statutory services. It mentioned about the cost norms and focus areas of the Scheme and emphasized upon requirements of training and capacity building of all the functionaries/ duty holders.

(d): The Ministry constantly engages with the States/ UTs from time to time for the implementation of the Mission Vatsalya Schemes. It has issued various advisories and held Zonal Conferences and Sensitization/ Dissemination Workshops under the Scheme for supporting on ground implementation.

The Ministry has issued revised Model Foster Care Guidelines, 2024 to the States/ UTs to ensure clarity, efficiency and compliance amongst stakeholders about Foster Care.

Initiatives taken under the Mission Vatsalya Scheme include collaboration with National Institute of Mental Health and Neurosciences (NIMHANS), Bangaluru under "SAMVAD" (Support Advocacy & Mental Health Interventions for Children in Vulnerable Circumstances and Distress). SAMVAD works in areas of Mental Health, Care & Protection, Education and Policy & Law. Various training and capacity building programmes have been conducted for child protection functionaries and other stakeholders across the States/ UTs.

Also, the Ministry in collaboration with the Lal Bahadur Shastri National Academy of Administration (LBSNAA), Mussoorie has developed an online training module on the Juvenile Justice (Care and Protection for Children) Act, 2015 for capacity building of multiple stakeholders such as State Governments/ UT Administrations, district authorities and others.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA STARRED QUESTION NO.93 FOR ANSWER ON 04.12.2024 RAISED BY SMT. MAUSAM B NOOR REGARDING INTEGRATED CHILD PROTECTION SCHEME (ICPS)

STATE-WISE AND YEAR-WISE DETAILS OF FUNDS RELEASED UNDER THE MISSION VATSALYA SCHEME DURING THE LAST YEARS (2021-22, 2022-23 & 2023-24)

Sl. No.	Name of the State	(Rupees in C Financial Year			
		2021-22	2022-23	2023-24	
1	Andhra Pradesh	4.76	36.78	25.01	
2	Arunachal Pradesh	4.88	29.36	24.35	
3	Assam	8.65	37.35	59.66	
4	Bihar	22.03	34.54	65.18	
5	Chhattisgarh	18.70	7.65	44.66	
6	Goa	0.03	0.06	0.00	
7	Gujarat	6.97	23.30	47.10	
8	Haryana	9.31	29.39	16.17	
9	Himachal Pradesh	14.54	30.92	21.15	
10	Jammu & Kashmir	19.30	28.23	43.64	
11	Jharkhand	12.48	7.43	37.66	
12	Karnataka	42.52	58.57	90.94	
13	Kerala	6.07	12.85	22.27	
14	Madhya Pradesh	30.57	46.91	60.85	
15	Maharashtra	54.67	71.33	95.38	
16	Manipur	36.07	48.27	29.24	
17	Meghalaya	10.06	3.33	31.28	
18	Mizoram	19.58	15.03	53.09	
19	Nagaland	18.43	26.31	29.28	
20	Orissa	40.19	37.55	60.28	
21	Punjab	1.73	10.69	15.44	
22	Rajasthan	15.43	66.00	42.84	
23	Sikkim	8.08	10.47	5.80	
24	Tamil Nadu	76.70	51.03	128.70	
25	Telangana	38.51	28.25	39.98	
26	Tripura	9.77	1.60	32.09	
27	Uttar Pradesh	45.54	66.05	103.57	
28	Uttarakhand	5.08	3.66	32.63	
29	West Bengal	39.70	26.64	57.42	
30	Andaman & Nicobar Islands	0.08	3.75	2.68	
31	Chandigarh	1.63	5.24	5.83	
32	Dadra & Nagar Haveli and Daman & Diu	1.43	3.90	3.19	
33	Delhi	7.95	15.07	3.89	
34	Lakshadweep	0.05	0.00	0.36	
35	Ladakh	1.26	1.42	4.39	
36	Puducherry	2.72	5.84	5.67	
	Total	635.46	884.76	1341.68	

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA STARRED QUESTION NO.93 FOR ANSWER ON 04.12.2024 RAISED BY SMT. MAUSAM B NOOR REGARDING INTEGRATED CHILD PROTECTION SCHEME (ICPS)

I(A). STATE-WISE NUMBER OF CHILDREN SUPPORTED UNDER MISSION VATSALYA SCHEME IN THE CHILD CARE INSTITUTIONS DURING THE LAST THREE YEARS

S. No.	State	2021-22	2022-23	2023-24
1	Andhra Pradesh	3069	1504	1546
2	Arunachal Pradesh	147	206	206
3	Assam	1378	1380	1241
4	Bihar	2372	2088	2227
5	Chhattisgarh	2167	1974	1843
6	Goa	685	526	461
7	Gujarat	1299	1651	3195
8	Haryana	1786	1239	963
9	Himachal Pradesh	1147	805	926
10	Jammu and Kashmir	579	817	1104
11	Jharkhand	1537	1219	1238
12	Karnataka	3974	3182	3110
13	Kerala	1380	697	776
14	Madhya Pradesh	2982	2292	2597
15	Maharashtra	3468	3654	3495
16	Manipur	1980	2121	2295
17	Meghalaya	915	972	1031
18	Mizoram	776	914	1172
19	Nagaland	597	493	562
20	Orissa	7077	4153	4431
21	Punjab	685	607	533
22	Rajasthan	3670	2560	2733
23	Sikkim	534	526	468
24	Tamil Nadu	13877	7785	10118
25	Telangana	2822	1129	2243
26	Tripura	875	829	948
27	Uttar Pradesh	4722	3238	3226
28	Uttarakhand	457	700	589
29	West Bengal	6494	6220	4744
30	Andaman & Nicobar Islands	301	308	274
31	Chandigarh	153	202	222
32	Dadra & Nagar Haveli and Daman & Diu	5	28	36
33	Ladakh	0	25	84
34	Lakshadweep	0	0	0
35	Delhi	1835	1206	1216
36	Puducherry	373	690	739
	Total	76118	57940	62592

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA STARRED QUESTION NO.93 FOR ANSWER ON 04.12.2024 RAISED BY SMT. MAUSAM B NOOR REGARDING INTEGRATED CHILD PROTECTION SCHEME (ICPS)

I(B). STATE-WISE NUMBER OF CHILDREN SUPPORTED UNDER MISSION VATSALYA SCHEME IN NON-INSTITUTIONAL CARE DURING THE LAST THREE YEARS

Sl. No.	States/UTs	2021-22	2022-23	2023-24	
1	Andhra Pradesh	144	9150	10000	
2	Arunachal Pradesh	318	840	1719	
3	Assam	434	858	1919	
4	Bihar	1,646	504	4001	
5	Chhattisgarh	1,250	288	1137	
6	Goa	13	27	62	
7	Gujarat	1,438	506	450	
8	Haryana	1,042	5155	643	
9	Himachal Pradesh	563	1347	1352	
10	Jammu & Kashmir	979	1398	4024	
11	Jharkhand	1,125	3086	4629	
12	Karnataka	1,375	3875	12449	
13	Kerala	323	1133	1455	
14	Madhya Pradesh	2,188	2377	13715	
15	Maharashtra	1,688	9844	21680	
16	Manipur	729	1120	1288	
17	Meghalaya	490	1028	1083	
18	Mizoram	396	591	1516	
19	Nagaland	521	752	779	
20	Odisha	1,375	1772	3697	
21	Punjab	263	612	4150	
22	Rajasthan	1,438	239	933	
23	Sikkim	188	323	460	
24	Tamil Nadu	1,521	2975	5411	
25	Telangana	1,563	6454	4858	
26	Tripura	365	305	1373	
27	Uttar Pradesh	3,313	1766	10000	
28	Uttarakhand	573	847	1817	
29	West Bengal	1,083	1670	2750	
30	Andaman & Nicobar Islands	52	0	1	
31	Chandigarh	67	199	309	
32	Dadra & Nagar Haveli and	156	519	984	
	Daman & Diu				
33	Ladakh	0	29	411	
34	Lakshadweep	0	0	0	
35	Delhi	521	980	635	
36	Puducherry	198	106	171	
Total		29331	62675	121861	